

Employment provided by Public Sector Undertakings

5329. **SHRI SOMNATH CHATTERJEE:** Will the Minister of FINANCE be pleased to state the number of persons given employment in the different Central Government undertakings and bodies, State-wise, during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (**SHRI PRANAB KUMAR MUKHERJEE**): The total employment in the Central Government industrial and commercial enterprises was as follows during the last three years:

1970-71	..	6,59,920
1971-72	...	7,01,290
1972-73	..	8,04,792

A study of the State-wise employment in 1972-73 indicated the following distribution:

Estimate of State-wise employment in the Central Government manufacturing and mining industries

	Percentage
1. Andhra Pradesh	5.66
2. Assam	2.67
3. Bihar	29.69
4. Gujarat	2.83
5. Haryana	less than 1
6. Himachal Pradesh	"
7. Jammu and Kashmir	"
8. Kerala	1.99
9. Madhya Pradesh	8.68
10. Maharashtra	3.75
11. Mysore	12.67
12. Orissa	7.76
13. Punjab	1.14
14. Rajasthan	.92
15. Tamil Nadu	6.59
16. Uttar Pradesh	4.19
17. West Bengal	11.46

Working of Industrial Units Financed by Industrial Reconstruction Corporation of India

5330. **SHRI D. K. PANDA:** Will the Minister of FINANCE be pleased to state:

(a) the number of industrial units in Delhi which have been financed and for which new management has been created by Industrial Reconstruction Corporation of India (I.R.C.I.);

(b) whether all such units have started working;

(c) if not, the names of the units which have not yet started working; and

(d) steps being taken by I.R.C.I. to see that these units start functioning without delay?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (**SHRIMATI SUSHILA ROHATGI**): (a) to (d). The Ganesh Flour Mills Company Limited, Delhi is the only industrial undertaking at Delhi in respect of which the Central Government, by an order issued on 8-11-1972 under Section 18AA (1) of the Industries (Development & Regulation) Act, has authorised the Industrial Reconstruction Corporation of India Ltd. (IRCI) to take over its management as the Authorised Person for a period of five years. The IRCI has sanctioned to this undertaking reconstruction assistance aggregating Rs. 93.30 lakhs.

The Ganesh Flour Mills Company Ltd. has five factories (units) of which three viz., (i) Delhi Vanaspati Unit, (ii) Hindustan Break Fast Foods Manufacturing Factory and (iii) Ganesh Electrical Fan and Fractional Horsepower Unit are located in Delhi. One unit viz., Kanpur Vanaspati Unit is located at Kanpur and another unit viz., Solvent Extraction Plant is at Bombay. Of the above five factories (units), all except Ganesh Electrical Fan and Fractional